

Institute, Dehradun, for the year 1981-82 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Pulp and Paper Research Institute, Dehradun, for the year 1981-82.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-6472/83]

Notification under Industries (Development and Regulation) Act, etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : I beg to lay on the Table :

- (i) A copy of Notification No. S.O. 176 (E) (Hindi and English versions) published in Gazette of India dated the 14th March, 1983 regarding extension of period of take over of management of Messrs Carter Pooler and Company Private Limited, Calcutta, beyond five years, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951.
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :
- (i) S.O. 174 (E) published in Gazette of India dated the 14th March, 1983 regarding extension of period of take over of management of Messrs Bengal Potteries Limited, Calcutta, beyond five years.
- (ii) S.O. 233 (E) published in Gazette of India dated the 28th March, 1983 regarding extension of period of take over of management of Messrs Ply-board Industries Limited, Pampore, Jammu and Kashmir, beyond five years.
- (iii) S.O. 272 (E) published in Gazette of India dated the 31st March, 1983

regarding extension of period of take over of management of Messrs Cauvery Spinning and Weaving Mills Limited, Pudukkottai, beyond five years. [Placed in Library. See No. LT-6473/83.]

- (3) A copy of the Half-yearly Report (Hindi and English versions) for the period from 1st April, 1982 to 30th September, 1982 on the activities of the Coir Board, Ernakulam, Cochin and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-6474/83.]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) A statement Regarding Review by the Government on the working of the Bharat Brakes and Valves Limited, Calcutta, for the year 1980-81.

- (ii) Annual Report of the Bharat Brakes and Valves Limited, Calcutta, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-6475/83.]

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : I have given a Calling Attention Motion... (Interruptions)

MR. SPEAKER : I will see.

Notification under All-India Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 ;—

- (1) The All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1983 published in Notification No. G.S.R. 293 in Gazette of India dated the 9th April, 1983.
- (2) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1983 published in Notification No. G.S.R. 320 (E) in Gazette of India dated the 8th April, 1983.
- (3) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1983, published in Notification No. G.S.R. 332 (E) in Gazette of India dated the 15th April, 1983.
- (4) The Indian Administrative Service (Pay), Third Amendment Rules, 1983 published in Notification No. G.S.R. 333 (E) in Gazette of India dated the 15th April, 1983. [Placed in Library. See No. LT-6476/83.]

Notification under Customs Act

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of Notification No. G.S.R. 349 (E) (Hindi and English versions) published in Gazette of India dated the 22nd April, 1983 together with an explanatory note making certain amendment to Notification No. 118-Customs dated the 19th June, 1980 relating to capital goods for electronics industry, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-6477/83.]

12.12 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty-Eighth Report

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Fifty-eighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.13. hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Seventieth to Seventy-Second Reports and Minutes

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :—

- (i) Seventieth Report on Action Taken by Government on the recommendations contained in the Fortyninth Report of the Committee—Management and Control Systems.
- (ii) Seventy-first Report on Bharat Aluminium Company Limited and Minutes of the sittings of the Committee relating thereto.
- (iii) Seventy-second Report on Hindustan Petroleum Corporation Limited and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Thirty-Third Report

SHRI A.C. DAS (Jajpur) : I beg to present the Thirty-third Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs—Working of Integrated Tribal Development Projects in Madhya Pradesh.

SHRI HARIKESH BAHADUR (Gorakhpur) : What about 89 vacancies of the judges ?

अध्यक्ष महोदय : हो जायेगा । (ब्यवधान)

श्री हरीश कुमार गंगवार : किसानों की बात